

Statement regarding Government Business during the remaining part of the 2nd Session of 18th Lok Sabha

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Speaker, Sir, with your permission, I rise to announce that Government Business during the remaining part of the 2nd Session of the 18th Lok Sabha will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper:- [it contains (i) Discussion and voting on Demands for Grants for 2024-25 of the Ministry of Health and Family Welfare; and (ii) Discussion and voting on Demands for Grants for 2024-25 of the Ministry of Fisheries, Animal Husbandry and Dairying].
2. Discussion and voting on Demands for Grants for 2024-25 of the Ministry of Housing and Urban Affairs.
3. Guillotining of outstanding Demands for Grants in respect of Union Budget for 2024-25.
4. Consideration and passing of the following Bills:-
 - (i) The Finance (No.2) Bill, 2024
 - (ii) The Bharatiya Vayuyan Vidheyak, 2024
 - (iii) The Disaster Management (Amendment) Bill, 2024
5. Consideration and passing of the Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024, after its introduction.
6. Consideration and passing of the Oilfields (Regulation and Development) Amendment Bill, 2024, after it is introduced, considered and passed by Rajya Sabha.

माननीय अध्यक्ष : आइटम नंबर ? 10, श्री जगत प्रकाश नड्डा जी ।

? (व्यवधान)

12.05 hrs